

Why is DMK manifesto mum on prohibition, asks Anbumani

EXPRESS NEWS SERVICE
@ Chennai

PMK president Anbumani Ramadoss, on Wednesday, questioned why the DMK's manifesto is silent on prohibition this time, despite the fact that party deputy general secretary Kanimozhi, who had promised to enforce prohibition in 2021, headed the committee that prepared the manifesto.

After releasing the PMK manifesto, Anbumani said the highest number of women affected by liquor sales through Tasmac is in Tamil Nadu, and the crime rate has been going up due to liquor.

"Not even a single word about prohibition this time, whereas AIADMK has promised to enforce prohibition in a phased manner," the PMK leader said. "Are you (DMK) not worried about getting ruined due to alcohol? Is money-making alone your government's sole objective?" he asked.



Yarn price up by ₹12/kg, adds to trouble faced by exporters

P SRINIVASAN @ Tiruppur

THE price of cotton yarn used for knitwear production in Tiruppur increased by ₹10 to ₹12 per kilogram on Wednesday, the first day of the fiscal year, as the price of cotton in the global market increased due to the war in the Middle East. Earlier, the yarn price went up by ₹7 per kg at the end of February and by ₹7 per kg in mid-March, industry sources said.

Manufacturers claimed that the production cost of a single knitwear garment will rise by up to ₹6 with the latest hike.

The upward price trend has worried exporters too.

KM Subramanian, President of Tiruppur Exporters' Association (TEA), said, "Cotton prices in the global market have risen sharply due to the war. Accordingly, cotton prices in India are also rising. Over the past four weeks, the price of a candy of cotton (356 kg) in India has risen from ₹54,000 to ₹64,000, in line with global market rates. This is a price hike of about 20% within a short period. This is the reason for the increase in the price of cotton yarn."

The spiralling prices have compounded the challenges



The spiralling prices have compounded the challenges on account of overseas tariffs and rising costs of other raw materials, say exporters | FILE PIC

faced by exporters on account of overseas tariffs and rising costs of other raw materials.

"We are already facing various challenges, including difficulties in shipping finished knitwear garments and rising raw material prices due to the war. The rise in the price of yarn will definitely affect us. This will increase the cost of producing a knitwear garment by up to ₹6. We cannot insist on this increased price with foreign buyers because the prices of current orders have already been finalised through con-

tracts. Therefore, this is an additional burden for us," Subramanian added.

On Wednesday, the prices of all varieties of cotton yarn used in the production of knitwear have increased by ₹10 to ₹12 per kg. For example, the price of 20s combed yarn has increased from ₹265 to ₹277 per kg. S Saravanan, Core Committee Member of Tiruppur Yarn Manufacturers Association, said, "We are currently at the end of the cotton season in India. However, there is no shortage of cotton in the country."

TWO MONTHS AFTER BITTEN BY PET DOG, GIRL DIES OF RABIES

EXPRESS NEWS SERVICE
@ Thoothukudi

FOLLOWING the death of a 16-year-old girl allegedly due to rabies on March 30, and increasing stray dog attacks, the district administration has intensified drives to catch stray dogs. Many people, including pet owners, who had suffered bites and scratches days ago, approached government hospitals for getting anti-rabies shots.

A girl belonging to Puthiyamputhur in Thoothukudi was bitten by a pet dog over two months ago. Sources said after the attack, she did not visit a hospital to get anti-rabies vaccination. It was only after her health deteriorated when she was admitted to a private hospital in Thoothukudi on March 28, where doctors confirmed she had developed rabies symptoms. She was later referred to Madurai Rajaji government medical college hospital, where she died without responding to treatment on March 30. A govern-



ment doctor from Ottapidiaram, on terms of anonymity, told *TNIE* the victim did not complete the dose of Anti-Rabies Vaccine (ARV) after the incident.

According to doctors in the district, following the death of the girl, many pet owners who had sustained bites and nail scratches from their own pet dogs and cats days ago rushed to nearby hospitals, primary health centres (PHC) and government hospitals for anti-rabies vaccinations.

A Thoothukudi corporation official said that they are conducting dog catching drives regularly. As of March, as many as 98 stray dogs were captured in seven drives, and the animals were released at the same place after Animal Birth Control and Anti-Rabies Vaccine. Meanwhile, a health department officer said the doses after the first against dog bites and scratches must be administered at intervals of the third, seventh, and 28th day for effective results.

Woman sets bizman's bike on fire, arrested

Chennai: A woman was arrested on Wednesday for allegedly setting on fire the two-wheeler of a businessman, with whom she was in a relationship, following a dispute. The suspect, identified as Ramya, was later remanded in judicial custody. The Kodungaiyur police said the relationship between Ramya and the complainant, Sudhakar (47) turned sour after a bike showroom they jointly opened in Kodungaiyur last November ran into losses, leading to its closure within a few months. Ramya had allegedly invested ₹7 lakh in the business. Following frequent disputes over money, Sudhakar, who lives in Kodungaiyur with his wife and two daughters, recently cut off contact with Ramya and moved back with his family. Late on Wednesday night, Ramya allegedly came to Sudhakar's house wearing a burqa, poured fuel on his two-wheeler and the front door, and set them ablaze before escaping.

Three runaway girls rescued from rly station

Chennai : The Railway Protection Force (RPF) rescued three girls, aged between 15 and 16, who had run away from their houses and were searching for jobs in the city. The three, hailing from Namakkal and Tiruvannamalai districts, were found during a surveillance drive at Chennai Egmore railway station on Tuesday. The RPF team noticed the girls walking around without any adult accompanying them. Police sources said a missing complaint had already been registered in connection with one of the girls at a police station in Namakkal district. The teenagers were handed over to the Railway Child Helpline at Egmore station, and later produced before the Child Welfare Committee for counselling and further care. Officials said steps are being taken to contact their parents and ensure their safe reunion with families.

Produce dying declaration of man who set himself on fire in police station: HC

EXPRESS NEWS SERVICE
@ Madurai

THE Madurai Bench of the Madras High Court on Wednesday directed the Madurai police to produce a copy of the dying declaration obtained from a man who died on March 28, two days after setting himself on fire at Subramaniapuram po-

lice station in Madurai.

Justice B Pugalendhi gave the direction following a petition filed by Bhuvaneshwari, the wife of the deceased, P Narayanan, seeking a CBI, CB-CID, or SIT probe into her husband's death, claiming that he took the extreme step due to harassment by his brother Sivamarkandan, who is a DMK

functionary, and the police personnel of the above station.

According to Bhuvaneshwari, there was a civil dispute between Narayanan and Sivamarkandan, due to which the latter continuously abused their family. Bhuvaneshwari alleged that on

March 10, Sivamarkandan and his family members came to their house and physically and verbally abused her husband, causing several injuries. Though Narayanan tried to lodge a complaint in this regard, the Subramaniapuram police demanded a bribe for register-

ing a case, she further claimed. When Narayanan refused, the police began harassing the family, she added.

Frustrated by the same, her husband attempted suicide in the police station on March 26 and suffered severe burns, which resulted in his death, she said. She also sought directions to videograph his postmortem

and pay compensation to her.

Hearing the plea, Justice Pugalendhi directed the police to produce the dying declaration recorded by the magistrate from Narayanan and adjourned the case to Thursday.

(Assistance to overcome suicidal thoughts is available on the state health department's helpline 104.)

TELANGANA FOODS : IDA : NACHARAM : HYDERABAD - 500076
Phone No. 27152207, 08 & 09
Tender Notification No. TFGG/Tender/RM/1594/Sugar-BG Dall-RPO-Maize-GN-RF-CP-TP/2026-27, Dt.01.04.2026

Telangana Foods invites e-Tenders for procurement of S-30 Gr.Sugar: Qty: 4500 MTs, Bergagaram Dali (agmark): Qty:4500 MTs, RBD-RPO:Qty: 2200 MTs and Maize: Qty: 400 MTs, Rice Flakes: Qty: 200 MTs, Groundnuts: Qty: 40 MTs, Chili Powder: Qty: 6 MTs and Turmeric Powder: Qty: 4 MTs. For details please visit website: <https://tenders.eprocurement.gov.in> and website: <https://tfoods.telangana.gov.in>. Bids can be downloaded from 02.04.2026 @ 5.00 pm onwards.

DIPR R.O.No.1303-PPICL-AGENCY/ADVT/1/2026-27 Dt: 01-04-2026 Sd/- Managing Director

CORDITE FACTORY, ARUVANKADU
(UNIT OF MUNITIONS INDIA LIMITED)

RECRUITMENT NOTICE

ENGAGEMENT OF TENURE BASED PROJECT ENGINEER ON CONTRACT BASIS

Applications are invited for the post of **TENURE BASED PROJECT ENGINEER ON CONTRACT BASIS - 18 Nos** (in pay-scale 36000/-+DA+HRA) from candidates possessing the relevant qualification. Interested persons are requested to refer to the website: <https://ddpdoo.gov.in/career> for the detailed advertisement and application form.

LAST DATE OF RECEIPT OF COMPLETED APPLICATIONS: 21 DAYS FROM THE DATE OF PUBLISHING OF THIS ADVERTISEMENT IN EMPLOYMENT NEWS.

CBC 10201/12/0106/2526

कार्यालय अधीक्षण अभियंता सा.नि.वि. वृत्त, जैसलमेर
क्रमांक-प्र.अ. / जैसलमेर/2025-26/3631 दिनांक: 24.03.2026

निविदा सूचना संख्या 11/2025-26
NIB No. PWD2526A6288

राजस्थान के राजपाल महोदय की ओर से Construction of Various BT Road under CM Thar BAPD Pkg No. RJ-17-01/CM Thar BAPD 2025-26 हेतु अग्रयुक्त श्रेणी में सार्वजनिक निर्माण विभाग राजस्थान में पंजीकृत संवेदकों एवं राज्य सरकार / केन्द्र सरकार के अधिकृत संसाधनों / केन्द्रीय लोक निर्माण/ डाक एजन्स्य द्वारा संचार विभाग / रेवेन्यू इत्यादि में पंजीकृत संवेदकों, जो कि राजस्थान सरकार के अग्रयुक्त श्रेणी के संवेदकों के समकक्ष हों, से निविदित प्रपत्र में कुल 01 कार्य निम्नीकृत लागत रु. 293.00 लाख है के लिए ई-टेंडरिंग प्रक्रिया हेतु ऑन लाईन निविदाये आमंत्रित की जाती है।

ऑनलाइन निविदा आवेदन डाउनलोड एवं अपलोड करने की तारीख 31 मार्च 2026 प्रातः 9:30 बजे से 20 अप्रैल 2026, सांय 06:00 बजे तक

निविदा से संबंधित विवरण वेब साईट <http://dipr.rajjasthan.gov.in> व <http://sppp.rajjasthan.gov.in> व <http://eproc.rajjasthan.gov.in> पर देखा जा सकता है। सम्पूर्ण निविदा प्रक्रिया <http://eproc.rajjasthan.gov.in> पर ऑनलाइन सम्पादित की जायेगी। इच्छुक संवेदकों को अपने डिजिटल हस्ताक्षर के माध्यम से वेबसाईट पर <http://eproc.rajjasthan.gov.in> पर रजिस्टर्ड करवाना आवश्यक है कार्यवार यूजीएच संख्या निम्नसार है: 1. PWD2526WSOB26255 (रोडमजुल जयपाल)

DIPR/C/6217/2026 अधीक्षण अभियंता, सा.नि.वि. वृत्त जैसलमेर

THE WAY TO GET STARTED IS TO GET TALKING AND BEGIN DOING WALT DISNEY

BANGALORE DEVELOPMENT AUTHORITY
T. Chowdiah Road, Kumara Park West, Bengaluru-560 020

No. BDA/RMP-2041/115/2026-27 Date: 01.04.2026

Global tender for selection of Agency to provide services for preparation of Revised Master Plan-2041 for Bengaluru Development Authority Local Planning Area (Through e-Procurement only)

Bangalore Development Authority intends to prepare Revised Master Plan-2041 for its Local Planning Area and hence, proposes to engage the services of an Agency through e-tender process to provide services for the same.

Tender document containing details of eligibility criteria, scope of work and other terms and conditions may be obtained from the website of e-procurement Department, Government of Karnataka. The last date for submission of tenders at <http://www.kppp.karnataka.gov.in> is 30.04.2026 at 5.30 p.m. BDA reserves the right to reject any or all proposals without assigning any reason, whatsoever.

Helpline / Whatsapp: 9483166622 (24x7) @BDAOfficialGok Sd/- Town Planner Member, BDA, Bengaluru

BRANCH SHIFTING

For better convenience of our valued customers, our **CHENNAI - THIRUVERKADU** branch will be shifted to a new premises with effect from **03.07.2026**

The new address is mentioned below:

Muthoot Finance Ltd
Ground Floor, No.18C, Sri Devi Karumariyammam Nagar, Ramadasar Salai, Thiruverkadu, Thiruvallur District, Chennai, Tamil Nadu State, Pin - 600 077.
Phone No : 09188902150, 08138907181, Email id : mgthd2888@muthootgroup.com

In case of any grievance please call - 0484 4804074

We solicit your continued patronage and support.

Muthoot Finance
A Muthoot M George Enterprise

TRIBUTES TO LEGEND

SHRI. JAIGOPAL GARODIA
31.03.1931 - 02.04.2010

PHILANTHROPIC
FOUNDER CHAIRMAN OF
JAIGOPAL GARODIA VIVEKANANDA
VIDYALAYA TRUST &
JAIGOPAL GARODIA FOUNDATION

A visionary. A patriot.
A pioneer in education
dedicated his life in service

Always lives in our hearts ;
Guiding and blessing us

REMEMORIAL REMEMBRANCE BY
MANAGEMENT, STAFF AND MILLIONS
OF STUDENTS AND BENEFICIARIES OF
JAIGOPAL GARODIA
GROUP OF INSTITUTIONS

IMMORTALS

Shri VENKATESAN K of M G R Nagar passed away on March 26, 2026

Shri GOVINDAN D of Ambattur passed away on March 26, 2026

Shri KRISHNAMURTHY G of Adyar passed away on March 26, 2026

Shri VIJAYARAGHAVAN K of Velachery passed away on March 28, 2026

Smt CHANCHAL KUWAR of Sowcarpet passed away on March 28, 2026

Smt VIJAYALAKSHMI of Kattupakkam passed away on March 28, 2026

Smt PADMAKSHI VENKATARAMAN of Chitlapakkam passed away on March 29, 2026

Shri KAMAL CHAND BAID of Mylapore passed away on March 29, 2026

Shri RAMASAMY P of Korattur passed away on March 29, 2026

Shri GANESAN SURESH of Thiruvaidamthur passed away on March 30, 2026

Smt BRINDHA of Mangadu passed away on March 30, 2026

Their eyes were donated to Sankara Nethralaya. Ph : 28281919

Pay a lasting tribute to the departed in The New Indian Express's special remembrance column

केनरा बैंक Canara Bank
H.O. : BENGALURU

ASSET RECOVERY MANAGEMENT BRANCH-I
8th FLOOR, CANARA TOWERS,
524, ANNA SALAI, TEYNAMPET, CHENNAI 600 018
Tel.No. 044 - 2849 6339, 2849 6900.
E-MAIL:cb2361@canarabank.com

E-AUCTION SALE NOTICE

E-Auction Sale Notice for Sale of Immovable Properties under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8 (6) and 9 of the Security Interest (Enforcement) Rules, 2002

Notice is hereby given to the public in general and in particular to the Borrowers and Guarantors that the below described immovable properties mortgaged/charged to the Secured Creditor, the Symbolic / Constructive / Physical Possession of which has been taken by the Authorized Officer of Abhiramapuram branch of the Canara Bank, since transferred to Asset Recovery Management Branch-I, Chennai will be sold on "As is where is", "As is what is", and "Whatever there is" on 06.05.2026, (Time 10:30 A.M. to 11:30 A.M.) (with auto extension of 5 minutes each till sale is completed) for recovery of bank's dues from the following Borrowers / Guarantors.

Borrowers Name & Address: 1. Mr.Gowri Shankar T (Borrower) S/o Late Mr.Thiagarajan M. No.22 S1, Thiruvengadam Nagar, 2nd street, MGR Salai, Kandanchavadi, Chennai - 600096. 2. Mrs.Sheeladevi K (Co-Borrower) No.22 S1, Thiruvengadam Nagar, 2nd street, MGR Salai, Kandanchavadi Chennai - 600096. Legal heirs of Late. Mr.Thiagarajan M (Guarantor): 3. Smt.T.Glory Amala Legal heir of Late.Mr.Thiagarajan.M No.22 S Thiruvengadam Nagar, 2nd Street, MGR Salai, Kandanchavadi, Chennai - 600096. 4. Mr.T.Senthambiz Selvan Legal heir of Late. Mr.Thiagarajan M. No.22 S Thiruvengadam Nagar, 2nd Street, MGR Salai, Kandanchavadi, Chennai - 600096. 5. Smt.T.Diya, Legal heir of Late.Mr.Thiagarajan.M, No.22 S Thiruvengadam Nagar, 2nd Street, MGR Salai, Kandanchavadi, Chennai - 600096.

Outstanding Amount : Rs. 29,79,915.61 due as on 28.02.2026 with further interest and other incidental charges thereto incurred by the bank

DETAILS OF PROPERTY: Properties in the name of Mr.T.Gowri Shankar: All that part and parcel of 320 sq.ft Undivided share of land, in and out of the extent of 1782 sq.ft, along with Residential flat bearing No.S-1, in the Second floor, having a built up area of 875 sq.ft (inclusive of proportionate shares in common areas) with one covered car park bearing No.S-2 at Plot No.22 S, as per PPA No. PPA/WCWC14/06901/2013, formerly Plot No.22, in Thiruvengadam Nagar, 2nd Street, MGR Salai, Kandanchavadi, Chennai - 600096, as per patta survey No.719, new patta No.674, as per Patta Survey No.719, situated at Perungudi village, formerly Saidapet Taluk, formerly Chengalpatt district then Kancheepuram district now within the limits of Corporation of Chennai, and the entire land bounded in the North by : Plot No.22, South by : Plot No.21, East by : Land and building, West by : Road And lying within the Registration District of South and Sub Registration District of Neelangari.

RESERVE PRICE ₹ 40,00,000/- EMD ₹ 4,00,000/- BID INCREMENT ₹ 50,000/-

Inspection of Property Date & Time 29.04.2026 between 11.00 A.M. & 4.00 P.M.

DATE & TIME OF E-AUCTION 06.05.2026 Time : 10.30 AM to 11.30 AM with unlimited extensions of 5 minutes each.

EMD amount of 10% of the Reserve Price is to be deposited in E-Wallet of M/s PSB Alliance Private Limited (baanknet) portal directly or by generating the Challan there to deposit the EMD through RTGS/NEFT in the account details as mentioned in the said challan on or before 05.05.2026 till 5.00 PM

For detailed terms and conditions of the sale please refer the link "E-Auction" provided in Canara Bank's website (www.canarabank.com) or may Contact Canara Bank Asset Recovery Management Branch-I, Chennai (Ph. No. 044 - 2849 6339 / 2849 6900) E-mail: cb2361@canarabank.com during office hours on any working day. (or) The service provider baanknet (M/s PSB Alliance Pvt. Ltd), (Contact No.7046612345/6354910172/8291220220/9892219848/8160205051, Email:support.baanknet@psballiance.com/support.baanknet@procure247.com).

For the properties which are in symbolic possession of the bank, the Auction purchaser has to comply with the following terms and conditions in addition to the standard terms and condition of the sale.

1. The bidder is purchasing the property in Symbolic Possession at his own risk and responsibility. 2. Bank will not be responsible or duly bound for handing over of physical possession. 3. Successful Auction Purchaser will not be entitled to claim any interest, in any case of return of money. 4. Successful Auction Purchaser has to submit the Declaration cum undertaking confirming the above terms and conditions (1 to 4) immediately after e-Auction. 5. Subsequent to sale if successful bidder fails to submit Declaration cum Undertaking, the bid EMD amount will be forfeited.

Date : 30.03.2026 Place: Chennai

AUTHORISED OFFICER, CANARA BANK

FORM B - PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF ORION WATER TREATMENT PRIVATE LIMITED

S.No	PARTICULARS	DETAILS
1	Name of corporate debtor	Orion Water Treatment Private Limited
2	Date of incorporation of corporate debtor	03-07-2009
3	Authority under which corporate debtor is incorporated/registered	Ministry of Corporate Affairs, ROC - Chennai
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U29222TN2009PT072155
5	Address of the registered office and principal office (if any) of corporate debtor	Regd. Office: Survey No. 1436, Plot 852, VGP Ramanujam Town Part II, Sniperumbudur Village & Taluk, Kanchipuram District, Tamil Nadu, India, 602105
6	Date of closure of Insolvency Resolution Process	27-03-2026
7	Liquidation commencement date of corporate debtor	27-03-2026 Order uploaded on Website on 30-03-2026
8	Name and registration number of the insolvency professional acting as liquidator	Sandeep Kothari IBBI/PA-001/IP-P-02301/2020-2021/13494
9	Address and e-mail of the liquidator, as registered with the Board	Prince Plaza, First Floor, No. 73, Pantheon Road, Egmore, Chennai, Tamil Nadu, 600008. ipsandeepkothari@gmail.com
10	Address and e-mail to be used for correspondence with the liquidator	CA Sandeep Kothari, Prince Plaza, Office No. 9, First Floor, No. 73, Pantheon Road, Egmore, Chennai - 600008. orionwatercorp@gmail.com
11	Last date for submission of claims	29-04-2026

Notice is hereby given that the National Company Law Tribunal, Chennai Bench has ordered the commencement of liquidation of the Orion Water Treatment Private Limited on 27-03-2026 which was uploaded on the website on 30-03-2026. The stakeholders of Orion Water Treatment Private Limited are hereby called upon to submit their claims with proof on or before 29-04-2026, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38.

Date : 02.04.2026 Place : Chennai

Sd/- Sandeep Kothari

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9.	Address and e-mail of the liquidator, as registered with the Board	Prince Plaza, First Floor, No. 73, Pantheon Road, Egmore, Chennai, Tamil Nadu, 600008 ipsandeepkothari@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	CA Sandeep Kothari, Prince Plaza, Office No. 9, First Floor, No. 73, Pantheon Road, Egmore, Chennai - 600008 orionwatercirp@gmail.com
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Date: 02-04-2026

Place: Chennai

Sd/-

Sandeep Kothari